

**HIGH COURT OF TRIPURA
AGARTALA**

C I R C U L A R

Dated, Agartala, the 6th January, 2023

In supersession of the earlier Circular, His Lordship Hon'ble the Chief Justice (Acting) has been pleased to make the following arrangements with regard to nomination of Portfolio Judges for all the Districts of Tripura:

Name of the Hon'ble Portfolio Judge(s)	Name of the District(s)
Hon'ble Mr. Justice T. Amarnath Goud Chief Justice (Acting)	(1) West Tripura District (2) Gomati District (3) Sepahijala District (4) South Tripura District
Hon'ble Mr. Justice Arindam Lodh	(1) Khowai District (2) Dhalai District (3) Unakoti District (4) North Tripura District

This will come into force with immediate effect.

By order,
Sd/-
(V. Pandey)
Registrar General

No.F.44(11)-HC/2023/571-644

06th January, 2023

Copy to:

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
03. The Member-Secretary, Tripura State Legal Services Authority, Agartala;
04. The Director, Tripura Judicial Academy, Agartala;
05. The LR & Secretary, Law Department, Government of Tripura, Agartala;
06. The Registrar (Vigilance), High Court of Tripura, Agartala;

07. The District & Sessions Judge, Dhalai District, Ambassa / North Tripura District, Dharmanagar / Sepahijala District, Sonamura / West Tripura District, Agartala / Gomati District, Udaipur / South Tripura District, Belonia / Khowai District, Khowai / Unakoti District, Kailashahar;
08. The Judge, Family Court, Khowai, Khowai District / Agartala, West Tripura District / Kailashahar, Unakoti District / Sonamura, Sepahijala District / Ambassa, Dhalai District / Dharmanagar, North Tripura District / Belonia, South Tripura District / Udaipur, Gomati District;
09. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Secretary, High Court Legal Services Committee, Agartala;
11. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The Assistant Registrar(s), High Court of Tripura, Agartala;
16. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court;
17. All the Superintendents, High Court of Tripura , Agartala;
18. The Sr. Grade-Translator-cum-I/C. Paper Book Section, High Court of Tripura , Agartala;
19. The Court Master(s), High Court of Tripura , Agartala;
20. The Bench Clerk(s), High Court of Tripura , Agartala;
21. Order File.

Registrar General